

ITEM NO.1601

COURT NO. 13
(HEARING THROUGH VIDEO CONFERENCING)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No.545/2020

SURBHI SHARMA

Petitioner

VERSUS

RANJEET SHARMA

Respondent

(IA No. 170013/2021 - FOR CLARIFICATION/DIRECTION)

Date : 25-02-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Md. Shahid Anwar, AOR
Mr. Aryan P Nanda, Adv.
Mr. Md Naseem Mughal, Adv.
Mr. Intakhab Alam, Adv.

For Respondent(s) Mr. Mahesh Prasad, Adv.
Mr. Shambu Prasad, Adv.
Mr. Keshav Thakur, Adv.
Mr. Naresh kumar, Adv.
Ms. Aashi Gupta, Adv.
Mr. Rajesh Singh Chauhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Transfer Petition is disposed of in terms of the Signed
order.

Pending application(s), if any, also stand disposed of.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(V M BHATNAGAR)
BRANCH OFFICER

(Signed order is placed in the file)